

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Regularization of promotion of Civil Judges (Senior Division)/Sub-Judges.

ORDER

No: 63 of 2022/RG

Dated: 21-01-2022

After considering comparative seniority, vigilance report and performance of all eligible Judicial Officers evaluated in terms of criteria laid down vide High Court Order No. 648 dated 07.09.2019, the adhoc promotion of the following 22 Civil Judges (Junior Division)/ Munsiffs, who are working as Adhoc Civil Judges (Senior Division)/ Sub Judges, is hereby confirmed/regularized from the date they were promoted adhoc basis as Civil Judges (Senior Division)/ Sub Judges:-

1. Mr. Iqbal Ahmad Akhoon
2. Ms. Phuntsog Angmo
3. Mr. Riyaz Ahmad
4. Ms. Tabasum Qadir Parray
5. Mr. Meyank Gupta
6. Mr. Sajad ur Rahman
7. Mr. Altaf Hussain Khan
8. Ms. Rekha Kapoor
9. Ms. Pooja Raina
10. Ms. Pooja Gupta
11. Ms. Fariqa Nazir
12. Mr. Deputy Kumar
13. Mr. Abdul Bari
14. Mr. Ajay Kumar
15. Mr. Slahuddin Ahmed
16. Ms. Nusrat Ali
17. Mr. Sunil Kumar
18. Ms. Smriti Sharma
19. Ms. Sumati Sharma
20. Mr. Mudasar Farooq
21. Mr. Muzamil Ahmad Wani
22. Mr. Rajeev Kumar

By Order of the Hon'ble Full Court.

(Sanjeev Gupta)
Registrar General

No: 855-920/RG/GS

Dated: 21-01-2022

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of Their Lordships.
3. Registrar Vigilance, High Court of J&K & Ladakh, Jammu,
4. Director, J&K Judicial Academy, Jammu,
5. Registrar Inspection, High Court at Srinagar,

6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. All Principal District & Sessions Judges, UTs of J&K and Ladakh,
..... for information.
8. CPC, e-Courts with the request to upload the same on the official website of the High Court of J&K & Ladakh.
9. Director Finance, High Court of J&K & Ladakh , Main Wing, Jammu
10. Incharge Accounts & Statistical Section, High Court Main Wing, Jammu
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Concerned officers _____
for information.
13. Order File.


21-1-2022
Registrar General